

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:831
ANSWERED ON:24.02.2006
THEFT AND PILFERAGE IN POSTAL SERVICES
Singh Deo Smt. Sangeeta Kumari;Thummar Shri Virjibhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of cases of theft and pilferage from Postal Services detected during each of the last three years, till date alongwith the amount involved therein;
- (b) the number of persons found guilty alongwith the action taken against them so far; and
- (c) the steps taken by the Government to check recurrence of such incidents in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) The year-wise details of cases of theft and pilferage in Postal Services detected during the last three years and the amount involved therein are as under:

| Year | No. of cases detected | Amount involved |
|------|-----------------------|-----------------|
|------|-----------------------|-----------------|

| | | |
|---------|------|-------------|
| 2003-04 | 427 | 15327405.27 |
| 2004-05 | 402 | 9063406.58 |
| 2005-06 | 313 | 5484397.87 |
| Total: | 1142 | 29875209.72 |

- (b) 519 officials were found responsible for various lapses in these cases and departmental action has been taken against them. Where necessary, cases have also been reported to Police for investigation.

- (c) Instructions to staff for following the prescribed procedures/rules are in vogue. Besides, supervisory staff and various checking squads formed at different levels have also been instructed to keep watch over incidents of theft and pilferage. Liaison is also maintained with police authorities for expeditious investigation of the reported cases.